

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTICE**

**(Regarding removal of defects in the applications for Designation of Senior Advocate)**

The Court has been pleased to request all the concerned Advocates (as named in the list enclosed herewith) who have applied for Designation of Senior Advocates to remove all the defects in their application, as pointed out by the office, by 15<sup>th</sup> January, 2024, in the office of the Chief Justice Secretariat till 5.00 P.M.

**BY ORDER OF THE COURT**

**Dated: 21.12.2023**

**Sd/-**

**Memo No.- 912/C.J Secretariat**

**Mohammad Shakir**

**(Registrar General)**

**Encl: List of applications with defects/remarks**

### List of Applications with Defects

Sl. No.	Name of Advocate(S/Sri/Mrs.)	Place of Practice	Enrolment No.	Years of Practice	Defect
1.	Mithilesh Kumar Mishra	Civil Court, Dhanbad	632/2001	22	i) Form is incomplete.  ii) Form No. 1 is also attached which is not required.  iii) Sl. No 16,17,18 of the Form not properly answered  iv) list of important cases and Synopsis not attached.
2.	Dr. Hasnain Waris	Jharkhand High Court	528/1991	32	i) Sl. No 16,17,18 & 19 of the Form not properly answered
3.	Sumeet Kumar Gadodia	Jharkhand High Court	1303/02	21	i) Sl. No 17,18 & 19 of the Form not properly answered.
4.	Praveen Shankar Dayal	Jharkhand High Court	415/1988	35	i) Synopsis not attached
5.	Vikash Kishore Prasad	Jharkhand High Court	3435/1997	26	i) Sl. No 17,18 & 20 of the Form not properly answered.  ii) Synopsis not attached.
6.	Ravindra Nath	Jharkhand High Court	2790/96	27	i) Sl. No 13 to 16, 23 &24 of the Form not properly answered.
7.	Sudhir Kumar	Jharkhand High Court, Civil Court, Ranchi	1975/1991	32	i) Sl. No 16 of the Form not properly answered.
8.	S.K.Verma	Jharkhand High Court	1510/1993	30	i) Form is incomplete.
9.	Ayodhya Prasad	Civil Court, Dhanbad	809/1976	47	i) Form no. 1{ Rule 5(1) (a)} also attached though not required.  ii) Form is income  iii) Synopsis not attached.
10.	Md. Muslim Ansari	Civil Court, Dhanbad	28/1976	47	i) Form no. 1{ Rule 5(1) (a)} also attached though not required.  ii) Form is incomplete and Sl. No 16 to 18 of the Form not properly answered.  iii) List of important cases not stated/ attached, instead

					judgements attached. iv) Synopsis not attached.
11.	Md. Zaki Azam	Civil Court, Dhanbad	338/84	39	i) Form no. 1{ Rule 5(1) (a)} also attached though not required.  ii) Form is incomplete and Sl. No 16 to 18 of the Form not properly answered.  iii) List of important cases not stated/ attached, instead judgements attached.
12.	Chunnu Kant	Civil Court, Giridih	1960/1992	31	i) Form is incomplete.  ii) Synopsis not attached.
13.	Harendra Kumar Singh	Jharkhand High Court	448/1985	38	i) Sl. No 16 to 22 of the Form not properly answered.
14.	Radhe Shyam Goswami	Civil Court, dhanbad	557/1997	26	i) Sl. No. 17 of the Form not properly answered.  ii) i Synopsis not attached.
15.	Sudhir Kumar Srivastava	Civil Court, Ranchi	3224/2004	19	i) Synopsis not attached.
16.	Shekhar Sinha	Jharkhand High Court	714/84	39	i) Synopsis not attached.  ii) Form is incomplete.
17.	A.K.Rashidi	Jharkhand High Court	376/1990	33	i) Form is incomplete.
18.	Radhey Shyam	Jharkhand High Court	712/1981	42	i) Sl. No 16 to 18 of the Form not properly answered.
19.	Ravi Shekhar Gupta	Civil court, Daltonganj, Jharkhand High Court	815/1991	32	i) Form is incomplete.  ii) Forwarding letter is wanting
20.	Achyut Keshav	Jharkhand High Court	2242/2000	23	i)Form no. 1{ Rule 5(1) (a)} also attached though not required.  ii) Synopsis not attached.  iii) Forwarding letter is wanting.
21.	Mritunjay Kumar	Jharkhand High Court	1028/2011	12	i) Synopsis not attached
22.	Anuj Kumar	Jharkhand High	3331/04	19	i) Sl. No 16,17 &18 of the

		Court			Form not properly answered. ii) Form is incomplete. iii) List of important cases not stated/ attached, instead judgements attached.
23.	Samiran Paul	Civil Court, Dhanbad	871/1968	55	i)Form no. 1{ Rule 5(1) (a)} also attached though not required. ii) Form is incomplete. iii) Synopsis not attached.
24.	Sunil Kumar Sharma	Civil Court, Dhanbad	11461/96	27	i)Form no. 1{ Rule 5(1) (a)} also attached though not required.
25.	Kishore Kumar Vishwakarma	Civil Court, Dhanbad	JH-1365A/2001	22	i)Form no. 1{ Rule 5(1) (a)} also attached though not required. ii) Sl. No 5 &16 not properly filled up. iii) Synopsis not attached. iv) List of important cases not stated/attached. v) Forwarding letter is wanting
26.	Bhagirath Roy	Civil Court, Dhanbad	404/87	36	i)Form no. 1{ Rule 5(1) (a)} also attached though not required. ii) Sl. No 4&16 not properly filled up. iii) Synopsis not attached. iv) List of important cases not stated/attached. v) Forwarding letter is wanting
27.	Hemant Kumar Gupta	Jharkhand High Court	3664/2005	18	i) Synopsis not attached. ii) Forwarding letter is wanting
28.	Amrendra Kumar Sahay	Civil Court, Dhanbad	3337H/1992	31	i) Proper Application form and other enclosures missing.
29.	Azeemuddin	Jharkhand High Court	3552/1997	26	i) Synopsis not attached.